

III. Memorandum of Understanding between the Government of India (Ministry of Agriculture and Farmers Welfare) and the National Seeds Corporation (NSC) Limited, for the year 2017-18.

[Placed in Library. See No. L.T. 7161/16/17]

Statement on Quarterly Review of the trends in receipts and expenditure in relation to the budget

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003, a copy (in English and Hindi) of the Statement on Quarterly Review of the trends in receipts and expenditure in relation to the Budget, at the end of the Financial year 2016-17.

[Placed in Library. See No. L.T. 7236/16/17]

Notification of the Ministry of Textiles

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टम्टा): महोदय, मैं केंद्रीय रेशम बोर्ड अधिनियम, 1948 की धारा 13ख के अधीन वस्त्र मंत्रालय की निम्नलिखित अधिसूचनाओं तथा विलंब संबंधी विवरण की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

(1) G.S.R. 963 (E), dated the 11th December, 2015, publishing the Central Silk Board (Administrative, Accounts and General Cadre Posts) Recruitment Rules, 2015. [Placed in Library. See No. L.T. 7199/16/17]

(2) G.S.R. 572 (E), dated the 3rd June, 2016, publishing corrigendum to Notification No. G.S.R. 963 (E), dated the 11th December, 2015 (in English only). [Placed in Library. See No. L.T. 7587/16/17]

Accounts (2014-15 & 2015-16) of NIPER, Mohali and Kolkata and related papers

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shri Mansukh L. Mandaviya, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research Act, 1998:—

(a) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar, Mohali, for the year 2014-15, and the Audit Report thereon.

- (b) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar, Mohali, for the year 2015-16, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 7175/16/17]

- (c) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Kolkata, for the year 2015-16, and the Audit Report thereon.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 7176/16/17]

Notification of the Ministry of Consumer Affairs, Food and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): Sir, on behalf of Shri C. R. Chaudhary, I lay on the Table, under sub-section (4) of Section 52 of the Legal Metrology Act, 2009, a copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification No. G.S.R. 629 (E), dated the 23rd June, 2017, publishing the Legal Metrology (Packaged Commodities) Amendment Rules, 2017.

[Placed in Library. *See* No. L.T. 7313/16/17]

Reports of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended March 2016 - Union Government (Defence Services), Air Force, Report No. 24 of 2017.

[Placed in Library. *See* No. L.T. 7221/16/17]

- (ii) Report of the Comptroller and Auditor General of India on Disbursement of Defence Pension for the year ended March, 2016 - Union Government (Defence Services), Report No. 26 of 2017 (Performance Audit).

[Placed in Library. *See* No. L.T. 7222/16/17]

- (iii) Report of the Comptroller and Auditor General of India on Assessment of Private Hospitals, Nursing Homes/Medical Clinics, Medical Colleges/Research Institutes, Diagnostic Centers, Pathological labs and other Medical